

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2011 &
I.A. Nos. 158,159 of 2011

Dated : 8th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Spectrum Power Generation Limited ... Appellant(s)

Versus

Transmission Corporation of Andhra Pradesh Ltd. OrsRespondent(s)

Counsel for the Appellant(s): Mr. Tarun Johri

ORDER

Admit. Issue notice to the Respondents in Appeal as well as in I.A.158 of 2011 returnable on 03.08.2011. Dasti service is permitted.

Post the matter on **03.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS